

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2604  
ANSWERED ON:06.02.2014  
COMMITTEE ON PONG DAM ISSUE  
Meghwal Shri Arjun Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has constituted a High Powered Committee for settlement of disputes related to allotment of land to displaced people of Pong Dam in Rajasthan in compliance of the judgements given by the Hon`ble Supreme Court;
- (b) if so, the details thereof;
- (c) the names of the members of the High Powered Committee;
- (d) the details of the meetings of this High Powered Committee held till date and the decisions taken in the meeting; and
- (e) the date of the next meeting of the High Powered Committee and the time by which the Government will comply with the decision taken by the Committee?

**Answer**

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) Yes, Sir.

(b)&(c) A High Powered Committee has been constituted by Government of India vide Order dated 6.9.96 to address the issues related to allotment of land to displaced people of Pong Dam in Rajasthan in compliance of the judgment given by the Hon'ble Supreme Court as follows:

1. Secretary, Ministry of Water Resources, - Chairman  
Government of India

2. Principal Secretary (Revenue), - Member  
Government of Rajasthan, Jaipur

3. Financial Commissioner-cum- - Member  
Secretary (Revenue) Government of  
Himachal Pradesh, Shimla.

(d) The material is being collected and the same will be placed on the Table of House.

(e) The date of next meeting of the High Powered Committee depends upon the Action Taken Report from the concerned States on the minutes of last meeting.